

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1410**  
TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019

**IMPORT OF FOODGRAINS**

1410. SHRI MALLIKARJUN KHARGE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of foodgrains being imported and exported in the country from 2014 till date;
- (b) the quantum and value of the foodgrains imported and exported by India from 2014 till date, year-wise;
- (c) the import duty charged on the foodgrains imported since 2014 till date, year-wise;
- (d) the quantum of foodgrains procured for the Public Distribution System (PDS) out of the imported foodgrains since 2014 till date, year-wise; and
- (e) the steps taken by the Government to protect the interests of domestic farmers and domestic agricultural market, considering that there has been a significant increase in agricultural imports?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) & (b): The export-import details of rice, wheat and other cereals such as barley, oats, rye, sorghum, millet etc from 2014 is at annexure-I.
- (c): The import duty structure charged on the food grains imported since 2014 till date is at annexure-II.
- (d): There is no import of Wheat and Rice on Government account since 2014.
- (e): There has been no significant increase in imports. Government announces Minimum Support Price (MSP) every year for 24 agriculture Commodities so that the farmers can get reasonable prices for their produces. Apart from this, support is also extended through Price Support Scheme (PSS) for procurement of oilseeds, pulses and cotton through Central Nodal Agencies at the Minimum Support Prices (MSP) declared by the Government. Ministry of Agriculture and Farmers Welfare also implements the Market Intervention Scheme (MIS) of procurement of agricultural and horticultural commodities which are perishable and not covered under PSS with objective to protect the growers from making distress sale. Government has also created Price Stabilization Fund (PSF) to promote direct purchase of potatoes, onions and pulses from farmers/ farmers' associations.

### India's import of food grains

(Qty: '000 tonnes Value in Rs. Crores)

	Commodity	2014-15		2015-16		2016-17		2017-18		2018-19 (upto December)	
		Qty	Value	Qty	Value	Qty	Value	Qty	Value	Qty	Value
1	RICE	2.0	10.8	1.0	5.9	1.1	7.3	2.12	12.18	5.92	26.61
2	WHEAT	29.5	61.3	517.7	872.6	5749.4	8509.0	1649.73	2357.84	2.75	5.44
3	OTHER CEREALS	23.4	61.8	206.1	344.3	311.4	493.2	265.13	433.90	107.14	215.42

Source: DGCIS, Kol ( D/o Commerce)

### India's export of food grains

(Qty in '000'MT & Value in Rs Crore)

	Commodity	2014-15		2015-16		2016-17		2017-18		2018-19 (upto December)	
		Qty	Value	Qty	Value	Qty	Value	Qty	Value	Qty	Value
1	RICE	11927.8	47934.7	10510.4	38202.0	10756.0	38442.8	12685.1	49768.3	8461.5	36731.4
2	WHEAT	2914.7	4974.6	666.7	1061.8	265.6	447.9	229.99	431.7	135.284	243.25
3	OTHER CEREALS	3510.6	5258.4	967.9	1702.5	734.8	1425.8	819.75	1596.4	996.462	1792.67

Source: DGCIS, Kol ( D/o Commerce)

## Duty structure on foodgrains

Sl. No.	8 digit HS code	Item description	Applied duty
1	10011100	Seed	50
2	10011900	Durum wheat; other	20
3	10019100	Seed	50
4	10019910	Wheat	30
5	10019920	Meslin	30
6	10021000	Rye Seed	0
7	10029000	Other rye	0
8	10031000	Barley Seed	0
9	10039000	Other barley	0
10	10041000	Seed oat	0
11	10049000	Other oats	0
12	10051000	Maize seed	50
13	10059000	Other maize (corn)	50
14	10061010	Rice in husk of seed qlty	80
15	10061090	Othr rice in husk	80
16	10062000	Husked (brown) rice	80
17	10063010	Rice parboiled	70
18	10063020	Basmati rice	70
19	10063090	Rice excptg parboiled (excl basmati rice)	70
20	10064000	Broken rice	80
21	10071000	Seed	50
22	10079000	Other grain sorghum	50
23	10081010	Buck wheat of seed qtly	0
24	10081090	Other buck wheat	0
25	10082110	Jawar	50
26	10082120	Bajra	50
27	10082130	Ragi	50
28	10082910	Jawar	50
29	10082920	Bajra	50
30	10082930	Ragi	50
31	10083010	Canary of seed quality	0
32	10083090	Other canary	0
33	10084000	Fonio (Digitaria spp.)	0
34	10085000	Quinoa(chenopodium quinoa)	0
35	10086000	Triticale	0

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36	10089010	Other cereals of seed qlty	0
37	10089090	Other cereals,other then seed qlty	0

Source: DoR

Import duties on the above items since 2014 remained same. However in case of Wheat, the import duties were periodically changed as below:

S.No.	Date	Policy Measures
1	07.08.2015	Import duty on wheat has been increased from "zero" to 10%
2	19.10.2015	Import duty on wheat has been increased from 10% to 25% upto 31 <sup>st</sup> March, 2016.
3	28.03.2016	The said 25% duty has been further extended upto June 2016.
4	17.06.2016	The said 25% duty has been further extended without any time limit.
5	23.09.2016	Import duty on wheat has been reduced from 25% to 10%.
6	08.12.2016	The Import duty on wheat was brought down to Zero.
7	28.03.2017	Import duty on Wheat has been increased from Zero to 10%
8	08.11.2017	Import duty on Wheat has been increased from 10% to 20%
9	23.05.2018	Import duty on Wheat has been increased from 20% to 30%.

---Concluded---

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